NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

C.P. (IB)/806(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: BANK OF MAHARASHTRA
V/s
MRS. PRATIMA PRAVINBHAI SHAH

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Meet Pandya, Ld. Counsel for the Petitioner present. Ms. Akshita Vakharia, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Personal Guarantor submits that arguing counsel is pre-occupied before the Hon'ble High Court, accordingly, seeks time. Time granted.
3. List this matter on 24.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/